

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 181 of 2014 &  
IA-296 of 2014**

**Dated: 16<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association & Anr. ... Appellant(s)  
Versus**

**Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hemant Singh  
Counsel for the Respondent(s): Mr. Saurabh Soni (Rep.) for R.3**

**ORDER**

Now the Representative on behalf of the Respondent No.3 is present.

The learned counsel for the Appellant is directed to serve copies on all the Respondents today itself.

Post the matter on **17.10.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/js**